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NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.181/252/HDB/2017
NAME OF THE COMPANY	KVR Warehousing & Logistics (India) Pvt Ltd
NAME OF THE PETITIONER(S)	KVR Warehousing & Logistics (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
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		Advocare 9000 666072 Sangamarethe gradite

Counsel for Respondent(s):

Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
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Heard Mr.Naresh Kumar Sangam, learned counsel for the Petitioner and he filed an affidavit dated 13.12.2017 relating to the demonetisation issue, compliance of the interim orders and filed the necessary documents with the ROC. Orders Reserved.

Member (Technical)

Member (Judicial)